2479

MR. CHAIRMAN: Questions are ever.

WRITTEN ANSWERS TO QUESTIONS

EXPENDITURE INCURRED ON DANDA-KARANYA PROJECT

THE MINISTER OF REHABILITA-TION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): Rs. 3,96,01,938 upto the end of June, 1960.

DISTINGUISHED WORKERS' AWARD SCHEME

- *476. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND IN-DUSTRY be pleased to state:
- (a) the main features of the 'Distinguished Workers' Award Scheme' Introduced in the Hindustan Antibiotics Ltd.:
- (b) how is the selection of persons made for the Award under this scheme; and
- (c) what were the achievements of the six persons who were given this Award in the year 1959-60?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

- (a) The following are the main features of the Distinguished Workers' Award Scheme introduced by the Hindustan Antibiotics Ltd., with effect from the year 1958-59:—
 - (i) The Scheme is intended to give due recognition to "distinguish-

- ed workers" and to see that outstanding work does not go un-noticed and un-rewarded;
- (ii) The Scheme applies to all non-supervisory and monthly paid staff of the company whose maximum of the scale of pay does not exceed Rs. 250.
- (iii) The Scheme envisages a cash award of Rs. 100 each to the first six distinguished workers for the year, and of Rs. 25 each to the runners-up.
- (b) Recipients are selected from among the four groups of workers categorised as under:

Group A.—Workers employed in the plant and equipment directly connected with the maintenance and production in the factory.

Group B.—Workers directly connected with the packing, filling and service departments.

Group C.—Workers employed for the maintenance of the buildings, hospital, garden etc.,

Group D.—Workers in the office and school.

Each Head of Department or Section will recommend the name of the worker in his charge who, in his opinion, is to be considered distinguished. A list of the names so recommended is placed before the Works Committee (consisting of five elected representatives of the workers five representatives of the management) who prepare a panel of three names for each of the six awards, or the basis of the recommendations of departmental heads. The final selection is made by the Managing Director from the panels prepared by the 'Works Committee'.

- (c) The performance in respect of the following points was taken into account while distributing the award to the workers in the year 1959-60:—
 - (i) Regularity in attendance (excluding festival holidays, casual leave and earned leave).